

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. CONF/H CJ/COMMITTEES/2021/23

Date : 15.11.2021

Consequent upon elevation of Hon'ble Judges, the following Committees constituted vide Order No.18 dated 22.10.2021 are revised as under :-

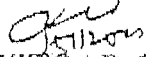
21.	<u>INTERNAL COMPLAINTS COMMITTEE :-</u> Under Section 4 of the Sexual Harassment of Women at Work Place (Prevention, Prohibition & Redressal) Act, 2013
1.	<u>FOR THE MATTERS PERTAINING TO HON'BLE JUDGES AND JUDICIAL OFFICERS</u> Chairman - Hon'ble Mr. Justice Vijay Bishnoi Members - Hon'ble Mr. Justice Manoj Kumar Garg Hon'ble Mrs. Justice Nisha Gupta (Retd.) Dr. Nupur Bhati, Advocate
2.	<u>FOR THE MATTERS PERTAINING TO ADVOCATES AND LITIGANTS AT JODHPUR</u> Chairman- Hon'ble Mr. Justice Arun Bhansali Members- Hon'ble Dr. Justice P.S. Bhati Hon'ble Mrs. Justice Meena V. Gomber (Retd.) Dr. Pramila Acharya, Advocate
3.	<u>FOR THE MATTERS PERTAINING TO ADVOCATES AND LITIGANTS AT JAIPUR</u> Chairman -Hon'ble Mr. Justice Pankaj Bhandari Members- Hon'ble Mr. Justice Ashok Kumar Gaur Hon'ble Mr. Justice Inderjeet Singh Hon'ble Mrs. Justice Nisha Gupta (Retd.) Smt. Alka Bhatnagar, Addl. Govt. Advocate
4.	<u>FOR THE MATTERS PERTAINING TO THE STAFF OF HIGH COURT AT JODHPUR</u> Chairperson - Senior most female officer of the District Judge Rank posted at Jodhpur. Members - Shri Sushil Purohit, Joint Registrar Smt. Meenakshi Dave, Senior Librarian Shri Pankaj Baweja, Dy. Registrar
5.	<u>FOR THE MATTERS PERTAINING TO THE STAFF OF HIGH COURT AT BENCH JAIPUR</u> Chairperson -Senior most female officer of the District Judge Rank posted at Jaipur. Members - Shri Badri Narain Sharma, Joint Registrar Smt. Veena Gehani, Senior Librarian Shri Prem Babu Paliwal, Deputy Registrar
25.	<u>COMMITTEE OF STATE UNIT OF INDIAN LAW INSTITUTE, NEW DELHI:-</u> Under Rule 6 of the State Unit Bye Laws of Indian Law Institute, New Delhi. Hon'ble Mr. Justice Sandeep Mehta- Executive Chairman Hon'ble Mr. Justice Vijay Bishnoi Hon'ble Mr. Justice Arun Bhansali Hon'ble Dr. Justice Pushpendra Singh Bhati Hon'ble Mr. Justice Dinesh Mehta Hon'ble Mr. Justice Vinit Kumar Mathur Hon'ble Mr. Justice Ashok Kumar Gaur Hon'ble Mr. Justice Manoj Kumar Garg Hon'ble Mr. Justice Farjand Ali Shri M.S. Singhvi, Advocate General Shri Jhanwar Lal Purohit, Sr. Advocate, Jodhpur- Treasurer Dr. A.A. Bhansali, Advocate, Jodhpur -Joint Secretary Shri Ashok Mehta, Advocate, Jaipur Prof. (Dr.) Chandan Bala, Dean, Law Faculty, JNVU, Jodhpur.

BY ORDER


REGISTRAR GENERAL

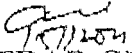
Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Sandeep Mehta
3. P.S. to Hon'ble Mr. Justice Vijay Bishnoi
4. P.S. to Hon'ble Mr. Justice Arun Bhansali
5. P.S. to Hon'ble Dr. Justice Pushpendra Singh Bhati
6. P.S. to Hon'ble Mr. Justice Dinesh Mehta
7. P.S. to Hon'ble Mr. Justice Vinit Kumar Mathur
8. P.S. to Hon'ble Mr. Justice Ashok Kumar Gaur
9. P.S. to Hon'ble Mr. Justice Maonj Kumar Garg
10. P.S. to Hon'ble Mr. Justice Inderjeet Singh
11. P.S. to Hon'ble Mr. Justice Farjand Ali


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/(Judicial)/OSD (F&I), Rajasthan High Court, Jodhpur.
2. Registrar (Vig.)/ (Writs)/ (Class.) / (Judicial)/ Registrar-cum-C.P.C., Rajasthan High Court Bench, Jaipur.
3. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Raj. High Court.
4. Advocate General, Rajasthan, Jaipur.
5. All concerned.
6. Concerned Joint/Dy. Registrars, Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.
7. A.O.J., General Section., Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL